

C. A. T. Bench; JAIPUR

Date of Order	Orders
<p><u>4.1.94</u></p>	<p>Sh. W. Wales, proxy counsel for Sh. R. N. Mathur, counsel for the applicant Sh. U. D. Sharma, counsel for the respondent.</p> <p>This M.A. has been filed by Government respondents seeking extension of time by two months for implementation of the order dated 17.3.93 passed by this Bench of the Tribunal. The application was moved on 14.10.93. The time asked for has already expired.</p> <p>This application, therefore, has no merit and is accordingly dismissed.</p> <div style="display: flex; justify-content: space-around;"> <div data-bbox="415 1096 718 1281"> <p><i>(Signature)</i> (O. P. Sharma) Administrative Member</p> </div> <div data-bbox="975 1096 1217 1268"> <p><i>(Signature)</i> Gopal Krishna Member (Judl.)</p> </div> </div>
<p><i>Recd copy 11/1/94 Anand Sharma</i></p>	<p><i>copy sent to the app: and app and on and 7.67 and 12-134</i></p> <p style="text-align: center;"><i>9</i></p>